

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-02-2024 AT 10:30 AM**

**IA (IBC) 960/2023, IA(IBC) 422/2022 & Inv. P (IBC) 33/2023 in  
CP(IB) No. 155/9/HDB/2021  
u/s. 9 of IBC, 2016**

**IN THE MATTER OF:**

Jai Corp Ltd

**...Operational Creditor**

**VS**

G S Oils Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Inv. P (IBC) 33/2023**

Mr. Gonugunta Murali, Liquidator present physically. Learned Counsel Mr D Narendra Naik, for applicant present through Video Conference. Matter passed over.

Matter called again. **For orders on 22/4/24**

**IA(IBC) 422/2022**

orders not pronounced. **For orders on 22/4/24**

**IA (IBC) 960/2023**

Learned representing counsel Ms Uditia, for applicant present through Video Conference. For hearing, matter adjourned to 22/4/2024

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**